- G.S.R. 766 (E), dated the 22nd December, 2006. regarding notifying the Statutory Minimum Price (SMP) of sugarcane for 2006-2007.
- (2) G.S.R. 770 (E), dated the 22nd December, 2006, publishing the Sugar (Price Determination for 2006-2007 Production) Order, 2006. [Placed in Library. See No. L.T. 5909/07]
- (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 35 of the Food Corporations Act, 1964:
- II (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5918/07]

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

SHRI G. SANJEEVA REDDY (Andhra Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry:

- (i) One Hundred Ninety-fourth Report on Action Taken on the One Hundred Eighty-ninth Report of the Committee on the Demands for Grants (2006-07) pertaining to Ministry of Small Scale Industry;
- (ii) One Hundred Ninety-fifth Report on Action taken on the One Hundred Ninetieth Report of the Committee on the Demands for Grants (2006-07) pertaining to Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industries);
- (iii) One Hundred Ninety-sixth Report on Action Taken on the One Hundred Ninety-one Report of the Committee oh the Demands for Grants (2006-07) pertaining to Ministry of Heavy Industries and Public Enterprises (Department of Public Enterprises); and

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(iv) One Hundred Ninety-seventh Report on Action Taken on the One Hundred Eighty-eight Report of the Committee on the Demands for Grants (2006-07) pertaining to the Ministry of Agro and Rural Industries.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI R.K. DHAWAN (BIHAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2006-2007):

- (i) Thirty-ninth Report on Action Taken on the Sixteenth Report of the Public Accounts Committee (Fourteenth Lok Sabha) on Procurement and Utilisation of Plant and Equipment in DRDO; and
- (ii) Fortieth Report on Management of Projects relating to Utilisation and Conservation of Soil and Water undertaken by Institutes of ICAR.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee, in its meeting held on Thursday, the 8th march, 2007, has allotted time for the Government Legislative and other Business as follows:—

- Consideration and passing of the Communal 4 Hours Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005.
- Consideration and adoption of the recommendations 2 Hours of Railways Convention Committee (2004) made in , their Fifth Report.

The Committee also recommended that the House may sit up to 6.00 P.M. and beyond, as and when necessary, for the transaction of Government Legislative and other Business.